

that they asked for psychology and not physiology.

Dr. M. M. Das: Not only did the Madras University ask for this grant for physiology, but immediately after this grant was made in February 1953, they have prepared a comprehensive scheme in May 1953 for the establishment of a separate department for physiology, and submitted that scheme to the Central Government.

OSMANIA UNIVERSITY

*2191. **Shri K. C. Sodhia:** (a) Will the Minister of States be pleased to state whether the Education Expert Committee appointed for the re-constitution of the Osmania University has begun to function?

(b) If not, when is it likely to do so?

The Minister of Home Affairs and States (Dr. Katju): (a) No.

(b) It is expected that the Committee will start functioning soon.

Shri K. C. Sodhia: What is the reason for the delay?

Dr. Katju: This matter was discussed during the Budget debate and then I stated that, unfortunately, the Chairman who was appointed, Acharya Narendra Dev, was in indifferent health and he resigned in January 1954. Another Chairman Dr. Zakir Hussain was appointed. The Hyderabad Government has been asked to furnish a report or statement about their opinion. They have said that they will do so in a very short time, probably in a week or so. As soon as that statement is received, the Committee is expected to begin to function.

Dr. Suresh Chandra: May I know the reason why the Chairman of this Expert Committee resigned? May I also know whether it is a fact that the idea of reconstitution has been dropped because of the opposition of the Hyderabad Government and the Osmania University?

Dr. Katju: I do not think that that is true.

सेठ गोबिन्द दास : इस कमेटी को इस विषय के सम्बन्ध में कौन २ से विषय विचार करने के लिये दिये गये हैं, क्या कोई उसकी तालिका उनके सामने रख दी गई है या उन को पूरी आजादी दे दी गई है कि जैसे चाहें इन विषयों पर विचार करें ?

डा० काटजू : मेरी याद अभी ताजा नहीं है, इसलिये मैं चाहता हूँ कि मुझे इस सवाल के लिये नोटिस दिया जाय ।

Shri K. Subrahmanyam: In view of the extraordinary time that has been taken up already, is the Government thinking of fixing a time limit by which the Committee has to report?

Dr. Katju: We shall take that into consideration. If it goes on this way, probably some limit will have to be fixed.

सेना के रिजर्व सैनिक

*२१९३. **श्री भक्त बर्दान :** क्या रक्षा मंत्री १७ दिसम्बर, १९५३ को पूछे गए तारांकित प्रश्न संख्या १०९२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि तब से सेना के रिजर्व सैनिकों के वेतन बढ़ाने के बारे में कोई अन्तिम निर्णय किया गया है?

The Deputy Minister of Defence (Sardar Majithia): The matter is still under consideration.

श्री भक्त बर्दान : क्या मैं जान सकता हूँ कि यह निर्णय कब तक होने की आशा है और उसके निर्णय होने में जो देरी हो रही है, तो उसके रास्ते में अड़चनें क्या हैं ?

Sardar Majithia: To begin with, it is not of such importance at the moment because our reserve particularly in the Air Force and Navy have still to be formed. So far as the